

IN THE INCOME TAX APPELLATE TRIBUNAL
AHMEDABAD "B" BENCH

**BEFORE: DR. BRR KUMAR, VICE PRESIDENT &
Ms. SUCHITRA KAMBLE, JUDICIAL MEMBER**

**ITA No.190/Ahd/2020
Assessment Year 2010-11**

The Mehsana Dist. Central Co-operative Bank Ltd., Main Line, Rajmahel Road, Mehsana-384002. PAN: AAAAT1109N (Appellant)	Vs	The Assistant Commissioner of Income Tax, Circle Mehsana, Mehsana. (Respondent)
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**Assessee Represented: Shri Darshan Belani, AR.
Revenue Represented: Shri V Nandakumar, CIT.D.R.**

Date of hearing : 10.03.2025
Date of pronouncement : 12.03.2025

आदेश/ORDER

PER DR. BRR KUMAR, VICE PRESIDENT:

This appeal is filed by the Assessee as against the appellate orders dated 29.01.2020 & 28.06.2018 passed by the Commissioner of Income Tax (Appeals) relating to the Assessment Year 2010-11.

2. At the outset, the Ld.Counsel for the assessee vide letter dated 07.03.2025 submitted that he has opted for Vivad Se Vishwas Scheme and consequently requested that his application for

withdrawal of appeal may please be granted. The assessee has filed Form No.2 under the Direct Tax Vivad Se Vishwas Scheme, 2024.

3. The Id. Departmental Representative for the Revenue stated that he has no objection to withdraw the appeal in the circumstances narrated on behalf of the assessee.

4. In the light of written requests made on behalf of the captioned parties, the appeal is dismissed as withdrawn. However, in the event, the assessee fails to avail the benefit of VSV Scheme for any bonafide reasons, then the assessee concerned will be at liberty to seek restoration of original appeal for hearing before ITAT in accordance with law.

5. In the result, **the appeal filed by the Assessee is hereby dismissed as withdrawn.**

Order pronounced in the open court on 12.03.2025.

Sd/-
(SUCHITRA KAMBLE)
JUDICIAL MEMBER

Sd/-
(DR.BRR KUMAR)
VICE PRESIDENT

(True Copy)

Ahmedabad : Dated 12.03.2025

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. Assessee
2. Revenue
3. Concerned CIT
4. CIT (A)
5. DR, ITAT, Ahmedabad
6. Guard file.

By order/आदेश से,

उप/सहायक पंजीकार
आयकर अपीलीय अधिकरण,
अहमदाबाद